

THE GAUHATI HIGH COURT AT GUWAHAT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/2003(Pt.)/10785 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the th 30 November, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD.-1/2022/10/5107 dtd 17.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 18.11.2022 till the morning of 21.11.2022.** The Chief Judicial Magistrate, Hailakandi and in her absnce the senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/2003(Pt.)/10786/A, dated , 30-11-2022

Copy to :

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rda